

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.108
C.P.(IB)/189(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

SS Infra
V/s
Sadbhav Engineering Ltd

.....Applicant

.....Respondent

Order delivered on 17/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Dr. Anurag Agrawal, Advocate
For the Respondent : Mr. Navin Pahwa, Advocate a/w.
: Ms. Pragati Bansal, Advocate

ORDER

We have heard Learned Counsel for both sides and perused the records.

Learned Sr. Counsel for the respondent, Mr. Navin Pahwa, submits that he will make the payment as promised.

The order is reserved.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)